

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) and (b) During the current (1997-98) financial year, it is proposed to take up certain developmental works (viz. widening/expansion/repairs etc) on National Highway Nos.8 and 8A in the Gujarat State. Further, funds to the tune of Rs. 35.00 crores are proposed to be allocated keeping in view various factors including the availability of funds. It is, however, not possible to indicate the extent of expenditure incurred for new works during the afore-said period at this stage.

[English]

Projects by World Bank

5759. SHRIMATI LAKSHMI PANABAKA : Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the World Bank has sanctioned funds for works on various projects like, road, shelter, watershed management in the Nellore district of Andhra Pradesh; and

(b) if so, the total sum sanctioned for the purpose and the works to be carried out and the time by which these works are likely to be completed ?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) Yes, Sir.

(b) The World Bank assistance for Andhra Pradesh Hazard Management and Emergency Cyclone Recovery Project includes several components such as road, shelter, watershed management in the Nellore district of Andhra Pradesh. The total project cost is about Rs. 730 crores. The World Bank assistance is US \$ 150 million. The project closing date is 31st January, 2000.

Fake Universities

5760. SHRI HARADHAN ROY : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government are aware that certificates are being issued by fake universities in the country in exchange of huge money from the candidates; and

(b) if so, the names of such universities and the action taken in the matter ?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA) : (a) and (b) So far 20 institutions, not being Universities, using the word "University" in their title have come to notice. The names

of these institutions appear in the attached statement. While associating the word "University" by an institution, which is not a University and conferment of degrees by such institutions is punishable with the fine under Section 24 of the UGC Act. UGC also refers such cases to Monopolies and Restrictive Trade Practices Commission for action under the MRTPC Act. UGC, from time to time, issues public notice/warning about the existence of such unauthorised and unlawful "Universities". Similar exercises have also been carried out through the State Government and the Universities for wider notification.

To make the penal provisions more stringent, a Bill to provide for imprisonment and enhanced fine under Section 24 of the UGC Act has also been introduced in the Parliament.

Statement

List of Fake Universities

1. Maithili University/Vishwavidyalaya, Darbhanga, Bihar.
2. Mahila Gram Vidyapith/Vishwavidyalaya, (Women's University), Prayag, Allahabad (U.P.)
3. Varanaseya Sanskrit Vishwavidyalaya, Varanasi (U.P.)/ Jagat Puri, Delhi.
4. Commercial University Ltd., Darya Ganj Delhi.
5. Indian Education Council of U.P., Lucknow (U.P.).
6. Gandhi Hindi Vidyapith, Prayag, Allahabad (U.P.).
7. National University of Electro Complex Homeopathy, Kanpur.
8. Netaji Subhash Chandra Bose University (Open University Achaltal, Aligarh (U.P.).
9. Shrimati Mahadevi Verma Open University, Mughal Sarai, (U.P.).
10. D.D.B. Sanskrit University, Putur, Trichi, Tamil Nadu.
11. Bharatiya Shiksha Parishad (U.P.) Open Vishwavidyalaya, Lucknow (U.P.)
12. Arya University, Srinagar (Jammu & Kashmir).
13. St. John's University, Kishanattam, Kerala.
14. National University, Nagpur.
15. United Nations University, Delhi.